

LOK SABHA DEBATES

LOK SABHA

Thursday, April 15, 1982/Chaitra 25, 1904
(Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

श्री हरीश कुमार गंगवार : अध्यक्ष
जी, पं० परमानन्द, जो महान् क्रान्तिकारी
थे, आप बेटिये ।

OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of one of our former colleagues, Shri B. P. Mandal, who was a member of the Fourth and Sixth Lok Sabha during 1967—70 and 1977—79 from Madhepura constituency of Bihar. Earlier, he had been a Member of Bihar Legislative Assembly during 1952—57, 1962—67 and also 1972-75. He was also a member of Bihar Legislative Council for some time in 1968. He was appointed Minister of Health, Government of Bihar during 1967 and became Chief Minister of Bihar in 1968.

An active social worker, he devoted himself to the cause of Harijan uplift and founded several schools and colleges.

He was a Member of the Public Accounts Committee during 1977—79. He was Chairman of the Backward Classes Commission which was appointed in 1979.

He passed away on 13 April, 1982 at the age of 64.

We deeply mourn the loss of this friend and I am sure the House will join

me in conveying our condolences to the bereaved family.

I have also to inform the House of the sad demise of Pandit Parmanand who had played a notable role in freedom struggle. He was an eminent revolutionary and a Founder Member of the Gadar Party who staked his life for the cause of freedom of the country. He was sentenced to death in the famous Lahore Conspiracy Case. Later on the death sentence was converted into that of life imprisonment and he was sent to the notorious prison in the Andaman Island.

In all, it is understood, that he suffered imprisonment for over 40 years, but this could not be and the iron will and the spirit of this valiant fighter of our country.

He was the President of Sara Bharat Freedom Fighters' Organisation and I had the privilege of meeting him the other day in Delhi. I was greatly impressed by his deep dedication to the cause of the country and patriotism.

He passed away in Delhi on 13 April, 1982 at the age of 93.

I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while).

श्री हरिकेश बहादुर (गौरखपुर) :
अध्यक्ष महोदय, पं० परमानन्द को स्टेट
फ्युनरल नहीं दिया गया, जो कि दिया
जाना चाहिए था । महान् स्वतन्त्रता
सेनानियों को स्टेट फ्युनरल दिया

जाता रहा है। इस बारे में सरकार ने क्यों ऐसा अपनाया, मैं नहीं जानता। कई स्वतन्त्रता सेनानियों को स्टेट फ्यूनरल दिया गया है।... (व्यवधान)
...क्या इस बात को भी कहने की इजाजत नहीं।

MR. SPEAKER: Shri Mangal Ram Premi.

WELCOME TO THE KUWAIT PARLIAMENTARY DELEGATION

MR. SPEAKER: Hon'ble Members at the outset, I have to make an announcement.

On my own behalf and on behalf of the Hon'ble Members of the House, I have great pleasure in welcoming Hon. Mr. Jassim Hamad Al-Sagr, M.P., Chairman of the Committee for Foreign Affairs of the National Assembly of the State of Kuwait and the Hon'ble Members of the Kuwait Parliamentary Delegation who are on a visit to India as our honoured guests.

The other Hon'ble Members of the Delegation are:—

(1) M. Salim Abdullah Al-Hammad, M.P.

(2) Mr. Hmud Hamad Al-Roumi, M.P.

(3) Mr. Rashid Saif Al-Hujailan, M.P.

(4) Mr. Khalid Jumai'n Salim, M.P.

(5) Mr. Mubarak Faleh Rai'Al-Fahma, M.P.

The delegation arrived here on Friday, 9 April. They have since visited Agra and Jaipur. They are now seated in the Special Box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the National Assembly, Government and the friendly people of Kuwait.

अध्यक्ष महोदय : श्री मंगल राम प्रेमी ।

श्री मनोराम बागड़ी : अध्यक्ष महोदय, आज क्वेश्चन भावर खत्म कर दो। एक मेम्बर आफ पार्लियामेंट के साथ इस तरह से हुआ है।

(व्यवधान)

श्री आर० एन० राफेश : इसके बारे में तरह तरह की अफवाहें फैलाई जा रही हैं। होम मिनिस्टर से कहा जा कि वे विस्तार से वक्तव्य दें ताकि पता लगे कि इसके पिछे क्या रहस्य है।

(व्यवधान)

श्री हरीश कुमार गंगवार : यह बड़ी गंभीर घटना है।

श्री राम विलास पासवान : अध्यक्ष जी, हम ने 388 के तहत इस पर नोटिस दिया है और कहा है कि नियमों को सस्पेंड करके इस पर चर्चा चलाइये। यह ला एण्ड आर्डर का मामला है। डकैत घर में घुस गए, हत्यारे घर में घुस गए। मेरा नियम 388 के अन्तर्गत सवाल है।

(व्यवधान)

अध्यक्ष महोदय : आप बैठिए।

I am on my legs.

मैं खड़ा हूँ, फिर भी आप खड़े हैं।

(व्यवधान)

देखिये, मैं माननीय सदस्यों के जो भाव हैं, उनकी कद्र करता हूँ। उनमें जो उत्तेजना है, उसका मुझे इल्म है।

(व्यवधान)

अध्यक्ष महोदय : मेरे कहने का भाव यह है कि आप जिस पर डिस्कशन चाहते हैं, उसके लिए मैं कल लूंगा। होम मिनि-